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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/716/2017
NAME OF THE PETITIONER(S) : EDAC ENGINEERING LTD
NAME OF THE RESPONDENT(S) : COASTAL ENERGEN PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
①	ANANT MERATHIA	Counsel for Respondent	
②	DEV ESTHIAAR J For M/s. Shivakumar & Suresh	Counsel for petitioner	

ORDER

Counsels representing both the parties are present. Counsel for respondent/corporate debtor stated that efforts are being made to settle the matter between the parties and in this regard they had a first round of talks. He prayed for time to make submissions on the outcome of the settlement talks. Time is enlarged at request. Put up on 18.01.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc